

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.1491**

**TO BE ANSWERED ON THE 03<sup>RD</sup> MAY, 2016/ VAISAKHA 13, 1938 (SAKA)**

**ACCESS ON TERROR DATABASE**

**1491. SHRI ANANDRAO ADSUL:**

**SHRI DHARMENDRA YADAV:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether unhindered access of the Americans to the database of terror suspects in India was opposed by the Intelligence Agencies in the country and if so, the details thereof;**

**(b) whether the Government has decided not to join a U.S. maintained global terror database and if so, the details thereof;**

**(c) whether there has been several rounds of discussions between India and the U.S. in the past one year on the issue;**

**(d) if so, whether both sides have decided to narrow down their differences on several key aspects; and**

**(e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

**(a) to (e): The Government of India and the USA have agreed to finalize an Agreement to expend intelligence sharing and terrorist watch-list information, after several round of detailed discussions, between the two countries. The details of agreement are being worked out.**

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